

HIGH COURT OF SIKKIM

GANGTOK

No. 430.../HCS

Dated: 12/1/2024

OFFICE ORDER

Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim, Gangtok will be proceeding to Guwahati on 18th January, 2024 to attend training on "Regional Cluster Workshop North-East Zone" to be held from 19th & 20th January, 2024 at National Law University and Judicial Academy (NLUJAA) Campus, Guwahati and will return to station on 21st January, 2024.

During the absence of Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim, Gangtok w.e.f 18th to 21st, January, 2024, Mr. Sonam Palden Bhutia, Registrar (Judicial Service) High Court of Sikkim shall remain In-charge of the Office held by of the former presently, in addition to his own duties.

By Order,

Sd/-

DEPUTY REGISTRAR (Judl.)

Memo No. V (199) Confdl/HCS/ 9751-58

Dated: 12/1/2024

Copy to:

1. Mr. Benoy Sharma, Central Project Coordinator, High Court of Sikkim.
2. Mr. Sonam Palden Bhutia, Registrar (Judicial Service) High Court of Sikkim
3. P.A to Ld. Registrar General, High Court of Sikkim.
4. ✓ Computer Section, High Court of Sikkim.
5. Accounts Section, High Court of Sikkim
6. Personal file.
7. Guard file &
8. File.


12/1/2024

ASSISTANT REGISTRAR